

No. 1646/2020

PROCEEDINGS OF THE PRL. DISTRICT & SESSIONS COURT BIDAR

READ

- 1) The New SOP dated: 10/07/2020 of the Hon'ble High Court of Karnataka, Bengaluru.
- 2) The notice dated: 15/07/2020 of Hon'ble High Court of Karnataka, Bengaluru.
- 3) This office order No. 185/2020 dated: 13/07/2020.
- 4) This office Note dated 16/07/2020 and orders passed thereon.

ORDER NO. 187/2020 BIDAR DATED: 16/07/2020

In pursuance to the New SOP and notice issued by the Hon'ble High Court of Karnataka, Bengaluru read (1) and (2) above respectively, the sitting arrangements of all courts of Bidar unit are arranged w.e.f. 16/07/2020 to 25/07/2020 as under;

1. From 16/07/2020 until lockdown is lifted, all the courts of Bidar unit shall have limited functioning from 11.00 a.m. to 2.00 p.m and only e-filing shall be continued in respect of extreme urgent matters. No physical filing of cases shall be allowed during lockdown period.
2. Only extreme urgent matters shall be entertained during this lockdown period, that too through Video Conferencing only.
3. No physical hearing shall be conducted in this period.
4. The staff strength shall also be reduced proportionately as per requirement and in any case, the staff strength shall not exceed 25%.

Sl. No	Name of the court	Shall function as incharge court of respective cadres on said dates
1	1. Prl. District & Sessions Court, Bidar	1. From 16/07/2020 to 24/07/2020.
	2. The Prl. Family Court, Bidar.	2. From 16/07/2020 to 24/07/2020.
	3. Addl. District & Sessions Court, Bidar	3. From 16/07/2020 to 24/07/2020.
	4. Prl. Senior Civil Judge & CJM., Court Bidar.	4. On 16/07/2020, 21/07/2020, and on 24/07/2020.
	5. Addl. Senior Civil Judge & CJM., Court Bidar	5. On 17/07/2020 and on 22/07/2020,
	6. II Addl. Senior Civil Judge & JMFC., Court Bidar.	6. On 20/07/2020 and on 23/07/2020
	7. Prl. Civil Judge & JMFC-II, Court Bidar	7. On 16/07/2020, 21/07/2020, and on 24/07/2020.

	8. I Addl. Civil Judge & JMFC-II, Court Bidar.	8. On 17/07/2020 and on 22/07/2020.
	9. II Addl. Civil Judge & JMFC-II, Court Bidar.	9. On 20/07/2020 and on 23/07/2020
2	1. The II Addl. District & Sessions Court, Bidar (Sitting at Basavakalyan) 2. The Senior Civil Judge & JMFC., Court Basavakalyan 3. The Civil Judge & JMFC., Court Basavakalyan 4. The Addl. Civil Judge & JMFC., Court Basavakalyan	1. From 16/07/2020 to 24/07/2020. 2. From 16/07/2020 to 24/07/2020. 3. On 16/07/2020, 20/07/2020, 22/07/2020 and on 24/07/2020 4. On 17/07/2020, 21/07/2020 and on 23/07/2020
3	1. The Senior Civil Judge & JMFC., Court Humnabad. 2. The Prl. Civil Judge & JMFC., Court Humnabad. 3. The Addl. Civil Judge & JMFC., Court Humnabad.	1. From 16/07/2020 to 24/07/2020. 2. On 16/07/2020, 20/07/2020, 22/07/2020 and on 24/07/2020 3. On 17/07/2020, 21/07/2020 and on 23/07/2020 .
4	1. The Senior Civil Judge & JMFC., Court Bhalki 2. The Civil Judge & JMFC., Court Bhalki 3. The Addl. Civil Judge & JMFC., Court Bhalki.	1. From 16/07/2020 to 24/07/2020. 2. On 16/07/2020, 20/07/2020, 22/07/2020 and on 24/07/2020 3. On 17/07/2020, 21/07/2020 and on 23/07/2020 .
5	1. The Senior Civil Judge & JMFC., Aurad-B. 2. The Civil Judge & JMFC., Aurad-B.	1. From 16/07/2020 to 24/07/2020. 2. From 16/07/2020 to 24/07/2020.

5. The Stenographers/JWs, Bench Clerks, Pending Clerks, Bench Typist and Attender/Peon of all courts shall be present on all sitting days.

6. Even if a Judicial Officer is not assigned any work on a particular day, he/she shall stay in home office and should not leave the headquarters.

7. The Judicial Officers and staff members of this unit should not leave the headquarters during above said period without prior permission from concerned Judicial Officers.

8. Further, after lifting of lockdown, all remaining procedures viz., office timing, listing of cases, filing of cases, safety measures, recording of evidence, re-filing, copying applications, recording of statements under section 164 of Cr.P.C etc., shall be adopted from the new Standard Operating Procedure dated: 10/07/2020 issued by the Hon"ble High Court of Karnataka, Bengaluru enclosed with this letter.

Suc. Srini 16/7
(Kadloor Satyanarayanacharya)
Prl. District & Sessions Judge
Bidar.

COPY TO :

1. The Prl. Family Judge, Bidar
2. The I Addl. District & Sessions Judge, Bidar
3. The II Addl. Dist. & Sessions Judge, Bidar (Sitting at B.Kalyan)
4. The Prl. Senior Civil Judge & CJM, Bidar
5. The I Addl. Senior Civil Judge & CJM Bidar
6. The II Addl. Senior Civil Judge & JMFC Bidar.
7. The Senior Civil Judge, Basvakalyan
8. The Senior Civil Judge & JMFC Humnabad
9. The Senior Civil Judge & JMFC, Bhalki.
10. The Senior Civil Judge & JMFC, Aurad-B.
11. The Prl. Civil Judge & JMFC-II, Bidar
12. The I Addl. Civil Judge & JMFC-II, Bidar
13. The II Addl. Civil Judge & JMFC-II, Bidar
14. The Prl. Civil Judge & JMFC Humnabad
15. The Addl. Civil Judge & JMFC Humnabad.
16. The Civil Judge & JMFC, Basavakalyan
17. The Addl. Civil Judge & JMFC, Basavakalyan.
18. The Civil Judge & JMFC, Bhalki.
19. The Addl. Civil Judge & JMFC., Bhalki.
20. The Civil Judge & JMFC, Aurad-B.
21. The Public Prosecutor, Bidar.
22. The Superintendent of Police, Bidar.
23. The Superintendent, District Prison, Bidar.
24. The District Government Pleader, Bidar.
25. The District Bar Association, Bidar.
26. The Software Technician of this court.
27. Circulate amongst officials of this court as well as Addl. District & Sessions Court, Bidar.
28. Office Order Book.
29. Adm. File.

o/c